

National Green Tribunal
(Principal Bench)
Faridkot House, Copernicus Marg,
New Delhi-110001

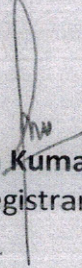
No. NGT(PB)/329/Admn/2014 /1247

December 14, 2016

OFFICE ORDER

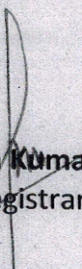
Pursuant to the Notification of Labour Department, Govt. of NCT, Delhi order No.12(142)/02/mw/Lab/2124 dated 30.09.2016, Competent Authority of NGT has been pleased to revise the minimum wages of the contractual MTSs and Drivers engaged by the National Green Tribunal at Principal Bench at New Delhi and its Zonal Benches at Bhopal, Chennai, Pune and Kolkata from Rs. 11,622/- (Rs. Eleven Thousand Six Hundred Twenty Two only) to **Rs 11,830/-** (Rs. Eleven Thousand Eight Hundred Thirty only) w.e.f **1st October, 2016**.

This issues with the approval of the Competent Authority.


(Mukesh Kumar Gupta)
Registrar General

Copy to :-

1. DR-cum-PPS to Hon'ble Chairperson
2. PS to Ld. Registrar General
3. The Registrars, NGT, Zonal Benches at Bhopal, Chennai, Pune & Kolkata
4. Incharges, all sections of NGT(PB)
5. DCA/DDO, NGT(PB)
6. Website of the NGT/Notice Board of NGT
7. Guard File
8. Concerned File.


(Mukesh Kumar Gupta)
Registrar General

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